STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PERTHE NOTIFICATION DATED 23TM APRILL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF MAY, 2023.

Form 1 List of cases e-filed during the month Sr Court District Case No. Petitioner Name Vs. Advocate Advocate Mobile Advocate F. Date of Date of e-No Respondent Name Number mail ld Registration filing (3) (4) (8) (9) (10) High Court of East Khasi Meghalaya Judge, Commercial Fast Khasi Court, Shillong Hills

Form 2 List of cases in which e-Payment of Court fees was made during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees		
1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)		
1.	High Court of Meghalaya	East Khasi Hills		-		-	-		
2.	Judge, Commercial Court, Shillong	East Khasi Hills							

Form 2

		List of ca	ses in which Electronic	Service of Process has	taken place during the mo	nth	
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	1	1	1		-
2.	Judge, Commercial Court, Shillong	East Khasi Hills				1-	

Form 4 List of total no. of cases randomly allocated during the month Sr. No Court District Court Name Court No. Case Type Case Count (No. of cases randomly (1) (2) High Court of Meghalaya (3) East Khasi Hills (4) (5) (6) Judge, Commercial Court, Shillong East Khasi Hills

Form 5 List of cases in which Case Management Hearing was held during the mouth

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	2001 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1	-	-	- "	- (0)
2.	Judge, Commercial Court, Shillong	East Khasi Hills			-		

Form 6

Sr. No.	Court	Distric t	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills			-	-	-	-			(12)	(13)	(14)
2.	Judge, Commercial Court, Shillong	East Khasi Hills	1.Commercial Arbitration No. 14/2021	Chief Engineer, PWD State of Meghalaya - Vrs-	Shri. Amrit Kumar	10.12.2021	No	15.05.2023	1 year, 5 months, 5 days	Contested			37 of Arbitration 8 Conciliation Act, 1996

		BSC AND CCJV	Ranjit Prakash			2					
	2.Commercial Arbitration No. 13/ 2021	Public Works Department, National Highway Government of Meghalaya -Vrs-	Shri, Amrit Kumar	28.10.2021	No	17.05.2023	1 year, 6 months, 19 days	Contested		-	34 of Arbitration & Conciliation Art. 1996
		MSBSC- C and CJV	Ranjit Prakash								
	3.Commercial Money Suit/1/2016	Jolian M.Marak -Vrs- State	S.S. Das	24.10.2016	No	24.05.2023	6 years. 7 months	Contested	-	-	-

Form 7 Summary of Commercial Cases during the month										
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month				
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1.	High Court of Meghalaya	East Khasi Hills	7	0	7	0				
2.	Judge, Commercial Court. Shillong	East Khasi Hills	84	4	4	84				

Form 6(i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month Sr. No Name of Mediation Total number of Total number of Total number of cases Total number of non-Total number of applications pending Centre [For example, applications pending applications received settled during the starter cases during the at the end of the month DLSA or Main on the 1st day of the during the month month month Mediation Centre month Mumbail (3) Shillong Mediation Total#44 nos Centre, Shillong. (40 nos, of applications are in the pre-mediation stage and notices have been served and 4 nos. Mediation are pending)